

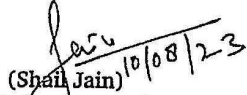
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT
KARKARDOOMA COURTS: DELHI

ORDER

Pursuant to the Order No. 55117-55139/F.1(3)/Gaz/23 Dated 22.07.2023 of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, following Committee is hereby constituted with immediate effect.

Name of the Committee	Name of the Judicial Officers	Designation
Committee to complete the task of identification of Cases having historical/public importance for East District, Karkardooma Courts, Delhi	Sh. Vishal Gogne, ASJ-02/NDPS, East District,	Chairperson
	Ms. Mayuri Singh, PO: MACT, East District	Member
	Senior Civil Judge, East District	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

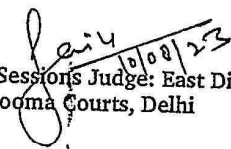

(Shail Jain) 10/08/23
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

No. 7403-11 /Pr. D&SJ(East)/KKD/Delhi

Dated 10/08/2023

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge(HQs), Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
5. Sh. Pawan Kumar Jain, Chairman (IT/Digitization Cell), Delhi District Courts, Delhi w.r.t. order no. 55117-55139/F.1(3)/Gaz/23 Dated 22.07.2023.
6. Concerned Judicial Officers, Karkardooma Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. For uploading on LAYERS.
9. PS to the undersigned.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi